

NATIONAL COMPANY LAW TRIBUNAL 11. HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	1		
COMPANY PETITION/APPLICATION NO.	CA NO. 253/252//HDB/2017		
NAME OF THE COMPANY	Vagdevi Chit Funds Private Limited		
NAME OF THE PETITIONER(S)	Vagdevi Chit Funds Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad		
UNDER SECTION	Sec 252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K-Lappur mulauter	Advoor	9440569156	
Vr-And pund	Howe		MAZ

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.K.Lakshmi Narsimha along with Mr. Anil Kumar, learned Counsel for the petitioner.

Post the case on 02.03.2018.

Member (Tech)

Member (Judi)

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